

IN THE HIGH COURT OF DELHI: NEW DELHI

F.NO. 638&618/Comp./DHC/No. 495

Date: 18.10.2014

TENDER NOTICE

Purchase of 223 Desktops and 250 Printers of reputed make

This Court intends to purchase 223 Desktops (73 desktops having Core i7 processor and 4GB RAM and 150 desktops having Core i5 processor and 4GB RAM) with at least 500 GB HDD, 18” Monitor and other standard configuration with five years on-site warranty with a resident engineer.

This Court also intends to purchase 250 nos. of Printers of reputed make with at least following technical specifications:-

Laser printer network enabled (built-in Ethernet) having print speed of 25 ppm, 600 x 600 dpi resolution compatible with Windows/MaC/DOS/Linux operating System, 128 MB or more internal memory, 250 sheet input & 150 sheet output tray and which can print upto legal size papers also, USB/Ethernet connectivity with five years on-site warranty.

You are requested to submit separate quotations for both items clearly mentioning the technical details of the product offered by you and the rates/taxes for each item, with five years onsite warranty period in a sealed envelope to the undersigned on or before **10th November 2014**. The validity of rates should not be less than six months.

The separate envelopes should be addressed in the name of “Registrar General, Delhi High Court, New Delhi” and the subject of this letter must be superscribed on the envelope.

The quotation received after due date and ambiguous shall be summarily rejected.

(Girish Sharma)
Registrar (Computerization)
for Registrar General